

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1299
ANSWERED ON:27.11.2000
FUNDS FOR BRIDGES IN DAMAN AND DIU
DAHYA BHAI V. PATEL

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of locations in Daman and Diu where High Level Bridges/Major Bridges/Causeways on roads are under constructions;
- (b) the funds provided by the Union Government for each of such scheme; and
- (c) the time by which the said work is likely to be completed?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL(RETD.) B.C. KHANDURI,AVSM)

- (a) Central Government is primarily responsible for development and maintenance of National Highways only. Responsibility for development and maintenance of all other roads falls within the purview of the respective State Government /Union Territories. There is no National Highway in Daman and Diu.As such the question does not concern this Ministry. Funds for development of Road in Daman & Diu are being provided by the Ministry of Home Affairs.It has been ascertained from the Administration of Daman & Diu that Planning Commission has approved two bridges namely, Coastal Highway Bridgeon Damanganga river and a new bridge on Damanganga. The tenders for construction of new bridge across Damanganga have been invited by R&B Department Government of Gujarat as deposit work.
- (b) A provision of Rs.7.34 crores has been kept in the budget of U.T. of Daman& Diu for major works under road and bridges in the Demand of Grants of Ministry of Home Affairs for the current year (2000-2001).
- (c) It is too early to indicate the completion date.